

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3821
ANSWERED ON:17.08.2010
MISUSE OF DELHI POLICE INSIGNIA
Chauhan Shri Sanjay Singh;Shekhar Shri Neeraj

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police permits the use of Delhi Police insignia on private vehicles;
- (b) if so, the details thereof;
- (c) whether there are reports of the misuse of such insignia on private vehicles in the NCT of Delhi;
- (d) if so, the details thereof and the number of such cases registered during each of the last three years and the current year;
- (e) the action taken against the owners of such vehicles during the said period; and
- (f) the steps taken by the Government to check the misuse of the said insignia in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Delhi Police does not permit the use of Delhi Police insignia on private vehicles.

(c) to (e): Yes, Madam. Stray incidents of misuse of Delhi Police insignia on private vehicles in the NCT of Delhi has been reported to Delhi Police. The details of cases registered during each of the last three years and the current year are given below:

Year Number of cases

2007 Nil

2008 Nil

2009 01

2010 01
(upto 31.7.2010)

Two accused persons have been arrested in these cases.

(f): As and when any such instance of misuse of insignia is reported or comes to the notice of the Delhi Police, necessary legal action under the law is taken against the offender.